CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTING: BILASPUR

Original Application No.203/26/2013

Bilaspur, this Wednesday, the 22nd day of January, 2020

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

- 1. P. Ishwar Rao, Loco Pilot Shunting Grade II, S/o Shri P. Balram, Date of Birth 30.8.1975, O/o Chief Crew Controller, Bhilai Marshilng Yard, South East Central Railway, Bhilai 490001 (C.G.).
- 2. Koteshwar Rao, Loco Pilot Shunting Grade II, S/o Late Guraiah Rao, Date of Birth 29.3.1977, O/o Chief Crew Controller, Bhilai Marshilng Yard, South East Central Railway, Bhilai 490001 (C.G.).
- 3. Nitesh Kumar Verma, Loco Pilot Shunting Grade II, S/o Shri H.C. Verma, Date of Birth 18.11.1974, O/o Chief Crew Controller, Bhilai Marshilng Yard, South East Central Railway, Bhilai 490001 (C.G.).
- 4. S.P. Goswami, Loco Pilot Shunting Grade II, S/o Shri J.P. Gosami, Date of Birth 25.7.1977, O/o Chief Crew Controller, Bhilai Marshilng Yard, South East Central Railway, Bhilai 490001 (C.G.)

 -Applicants

(By Advocate – None)

<u>Versus</u>

- 1. Union of India through its Secretary, Railway Board, Rail Bhawan, Rafi Marg, New Delhi 110001.
- 2. The General Manager, South East Central Railway, Bilaspur 495001 (C.G.).
- 3. Divisional Railway Manager, Office of Divisional Railway Manager, South East Central Railway, Raipur Division, Raipur 492001 (C.G. -Respondents

(By Advocate – Shri R.N. Pusty)

ORDER (ORAL)

By Navin Tandon, AM.

MA No.203/1409/2019 has been filed by the applicants for withdrawal of the Original Application.

2. MA is allowed and the Original Application is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon) Administrative Member